कमलापति त्रिपाठी : क्या करें वह नहीं दे सकते हैं।

श्वी भानु प्रताप सिंह : चीनी के वितरण के विषय में मैं वतलाना चाहता हूं कि भूतपूर्व शासन काल में जो एलाटमेंट होता था, वह शहर वालों को जितना मिलता था उसकी तुलना में पांचवां हिस्सा भी गांव वालों के लिए एलाट नहीं होता था, मिलने-मिलाने की वात तो छोड़िए । यह पहला अवसर है कि जनता सरकार ने सारे देश में गांव और शहर के रहने वालों के लिए बराबर 425 आम प्रति माह चोनी देने के आदेश जारी किये हैं...

(Interruptions)

श्री प्रकाश महरोत्रा : गन्ने का प्रोड्वशन बढ़ा है, इसलिए ग्राप कर रहे हैं ।

श्री भानु प्रताप सिंह : प्रोड्क्शन बढ़ने का प्रश्न नहीं है। आप 300 ग्राम पर भी बांटते थे, लेकिन आपने कभी एक निगाह से गांव वालों या शहर वालों को नहीं देखा और आज बात कुछ सूझने लगी है....

(Interruptions)

श्री रणबीर सिंह : आप गुड़ खरीद सकते हैं या नहीं, यह सवाल है ।

## MESSAGE FROM THE LOK SABHA

## The Child Marriage Restraint (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha;

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Child Marriage Restraint (Amendment) Bill, 1978, as passed by Lok Sabha at it<sub>s</sub> sitting held on the 21st February, 1978."

Sir, I lay the Bill on the Table.

## jail in prices of gur and khandsari

## Reference to likely retrenchment of Teachers on account of the introduc. tion of the 10+ 2-1 3 System

DR. V. P. DUTT (Nominated): Mr. Deputy Chairman, I should like to mention to the Government the grave threat to a large number of teachers iii our educational institutions of impending retrenchment. Sir, my honourable treind, Dr. Ram Kripal Sinha is here... (*Interruptions*) ,..., Mr. Smna, would you please lend me your ears?

THE MINISTER OF STATE IK THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Yes,, I am listening to you.

DR. V. P. DUTT: I am talking of matter which will be of grave concern to you very soon.

Sir, there is considerable confusion which continues to persist in the country with regard to the IO+2+3 system and in many universities, because of a sharp decline in admissions in the coming year, there is an immediate and imminent danger of a large number of teachers being thrown on the streets,, thrown out of their jobs, on the ground of their being surplus teachers. In some places, where there are junior colleges, the addition of a year in the course has created problems for these junior colleges and in some other places like Delhi, for in-stance, teachers, even when substantive posts were available, were appointed only on a temporary basis because of the possible shortfall in admissions. Therefore, I would like to submit to the Government that there is increasing concern that a very large number of teachers may be thrown out of their jobs as a result of the confusion that is now prevailing. Previously, there were assurance given by the Government and by the various educational institutions that there would be no retrenchment. But it seems that all those assurances are being forgotten and at present, no assurance is being given. I should, therefore, like to caution the Govern-

144